CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Civil Contempt Petition No.05 of 2011 (in OA 58/2004)

Jabalpur, this Monday, the 20th day of January, 2014

HON'BLE SHRI JUSTICE DHIRENDRA MISHRA, JUDICIAL MEMBER HON'BLE SHRI P.K.BASU, ADMINISTRATIVE MEMBER

Rajev Nagaria, S/o Shri D.P.Nagaria, Section Engineer (TRS), R/o LB-29, Padum Nagar, Bhilai-3, Durg (C.G.) 490001.

-Petitioner

(By Advocate - Shri S.K. Nandy)

Versus

- 1. Shri A.K.Vora, General Manager, South East Central Railway, Bilaspur (C.G.) 495001.
- 2. Shri D.P.Swain, Divisional Railway Manager, South East Central Railway, Raipur (C.G.) 492001.
- 3. Shri Prabhat Kumar, Additional Divisional Railway Manager, South East Central Railway, Raipur (C.G.) 492001.
- 4. Shri Satindra Kumar Shukla, Senior Divisional Electrical Engineer,
 (TRS), South East Central Railway, Raipur Division,
 Bhilai (C.G.) 490001.

(By Advocate -Shri N.S.Ruprah)

ORDER

By Dhirendra Mishra, JM.-

Learned counsel for the petitioner submits that the pay fixation of the petitioner has been done by the respondents in compliance of the order passed by this Tribunal in OA No.58/2004. However, the other benefits for which the applicant is entitled, has not been extended to him. He further submits that this CCP may be disposed of at this stage with liberty to the applicant to claim the other benefits.

\ In view of the above, CCP is disposed of with liberty aforesaid.

(P.KBasu) Administrative Member (Dhirendra Mishra) Judicial Member

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